

IN THE NATIONAL COMPANY LAW TRIBUNAL
AHMEDABAD
COURT - 2

ITEM No.226 - IA/1474(AHM)2023
in
CP(IB)/100(AHM)2023

Proceedings under Section 95 IBC

IN THE MATTER OF:

State Bank Of India
V/s
Jayesh Tribhovandas Ganatra

.....Applicant

.....Respondent

Order delivered on: 26/04/2024

Coram:

Mrs. Chitra Hankare, Hon'ble Member(J)
Dr. Velamur G Venkata Chalapathy, Hon'ble Member(T)

PRESENT:

For the Applicant : Mr. Kamil Lokhandwala, Adv.
For the SBI : Ms. M A Gogia, Adv.
For the Personal Guarantor :Mr. Chaitanya Patel, Adv.

ORDER

IA/1474(AHM)2023

Heard Ld. Counsel for the applicant, SBI and Personal guarantor.

Order is reserved.

-sd-

DR. V. G. VENKATA CHALAPATHY
MEMBER (TECHNICAL)

-sd-

CHITRA HANKARE
MEMBER (JUDICIAL)